

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.72/(MAH)/2010
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

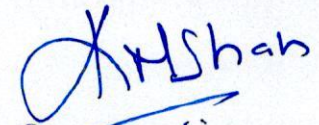
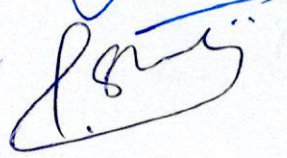
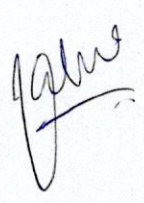
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2016

NAME OF THE PARTIES: Mr. Rajesh Daga

V/s.
M/s. Comproind Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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3	Kajal M. Shah For Resp No. 2, 11 and 12	Kajal M. Shah Advocate.	
4	e/s. PRAMOD S. Shah for Respondent no 4.	Bhimraj co. sly	
3	Mr. Rajendra Shah a/w Ms. Manasi Padwalakar. for Resp. 3, 5, 7 & 9 i/b Mansukhlal Hiralal & Co.	Advocate Manasi	Manasi
3	MS. Zahra Padamsee i/b Bharucha & Partners for the Petitioners	Advocate	

ORDER

C.P. NO. 72/397, 398/CLB/MB/2010

1. Ld. Counsel for both sides marked their respective presence.

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2. From the records, a letter of the Valuer M/s. Shrinivas M. Kini & Co., Mumbai, dated 28th November, 2016 is available. The Valuer has mentioning certain documents to be supplied by the Petitioners as well as by the Respondents. To facilitate the valuation process of the Mumbai property, Registry is hereby directed to handover a photocopy of the said letter to both the sides so that the requirement of the Valuer can be complied with within 20 days' time by the concerned parties.
3. The Registry / Bench Officer is hereby directed to write a letter to Mr. Avinash Acharya to inform the progress in valuation of the Bikaner property and also to direct him to complete the valuation within 20 days' time.
4. The Auditors M/s. Kalyaniwala & Mistry was directed by this Bench to submit the audit report vide para 5 of the directions dated 28th September, 2016. However, the same has not been furnished so far. The Registry is directed to write a letter of reminder to the Auditors.
5. C.P. 72/2010 is now fixed for hearing on **8th February, 2017**. Duly communicated to both the sides.

Dated 15.12.2016

sd/-

Shri M.K. Shrawat
Member (Legal)